



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 31st Oct, 2022

NOTICE

Please take notice that the following matter listed on 01.11.2022 in the cause list of Chairperson's Court as item no. 6 will not be taken up, as per the Order dated 19.10.2022 the matter is already fixed for 11.11.2022.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 461 of 2022	South Delhi Municipal Corporation Vs. MEP Infrastructure Developers Ltd.	Sanjay Vashisiitha	Rohit Gupta Deepak Deshmukh Rajiv Sr. Divedi

By order of Hon'ble Chairperson

-Sd/-

Registrar